

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3455  
ANSWERED ON:18.08.2003  
DRAWAL OF WATER BY PRIVATE COMPANIES  
SUNIL KHAN

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether the Government are aware that Coca Cola is drawing ground water at random in Palchimda of Palghat district in Kerala Punam Beverages from Bhabani River in Tamil Nadu and Khammani district of Andhra Pradesh; and

(b) if so, the action proposed to be taken by the Government against this company?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY)

(a) As per the information received from the respective State Governments, the Coca Cola Company is drawing water from 6 bore wells and 2 open wells in Plachimada in Palghat District of Kerala. In Tamilnadu neither the Coca Cola Company is permitted to draw water from Bhavani River nor the Company applied to accord permission to draw water from Bhavani River. In Khammam District of Andhra Pradesh Kinley Mineral Water (a product of the Coca Cola Company) is drawing ground water at the rate of 1,25,000 litres per day during summer and 70,000 to 80,000 litres per day in other seasons.

(b) The Government of Kerala has informed that it proposes to regulate the pumping of water during periods of general shortage. Besides rainwater harvesting and recharge of existing sources through rainwater harvesting is recommended. The Government of Andhra Pradesh has informed that during the normal rainfall years, the wells of the Coca Cola Plant may not have adverse effects.